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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/19/2016
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
1	S. KALIMUTHU	R1 - R7	
2.	S. SIDDHART HAN for N.R. R. ARUN NATARAJAN	PETITIONER	
3.	A. ARUNKUMAR for N. UMATHI	R-8	

ORDER

Shri N R R Arun Natarajan, counsel for petitioner present. Shri S Kalimuthu, counsel for R1 to R7 and Shri A Arun Kumar, counsel for R8 are present. Time extended at request for filing counter as well as submitting arguments. Put up on 02.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)